

**OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE  
SOUTH GOA DISTRICT**

**Magisterial Section, Room No. 435, 4th Floor, Matanhy Saldanha Administrative Complex,  
South Goa District, Margao Goa.**

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No.37/19/2020/L&O/MAG/ M.O.22

**MICRO CONTAINMENT ZONE ORDER**

WHEREAS, the information has been received from Health Officer of Community Health Centre Canacona that total 05 persons from house bearing H. No.96, Tamnem Loliem, Canacona – Goa, have tested Positive for COVID 19 and the Dy. Collector & Sub Divisional Magistrate, Canacona Goa has requested vide his mail dated 03/08/2021 for declaration of Micro Containment Zone and Buffer Zone.

THEREFORE, certain areas are now vulnerable to COVID-19 being in close proximity to the epicentre. Therefore, in exercise of the powers conferred upon me under Section 30 and Section 34 of the Disaster Management Act, 2005 and under provisions of Epidemic Diseases Act,1897 read with “The Goa Epidemic Disease COVID-19 Regulation, 2020”, I, **Ruchika Katyal, IAS, District Magistrate, South Goa** do hereby declare the following entire geographical areas given below as Micro Containment Zone and Buffer Zone respectively for all the purpose and objectives describe in protocol of COVID-19 to prevent its spread in the adjoining areas:

**MICRO CONTAINMENT ZONE**

Sr. No.	Name of the Villages
1.	H. No.96, Tamnem Loliem, Canacona – Goa.

**BUFFER ZONE**

Sr. No.	Name of the Villages
1	1. H. No.96/2, Tamne, Loliem, Canacona Goa of Shri. Vasu Pagi 2. H. No. 92/A, Tamne, Loliem, Canacona Goa of Geeta Jaiwant Lolyenkar

For combating the situation at hand, the following action plan is prescribed to be carried out. Screening of the suspects, testing of suspected cases, quarantine, isolation, social distancing and other public health measures in the Micro Containment Zone effectively:

**Deployment of Rapid Response Team (RRT)**

The Rapid Response team is to investigate the outbreak and initiate control measure by assessing the situation.



**Members of Rapid Response Team for Canacona Taluka**

1. The Dy. Collector & SDM, Canacona Taluka (In-charge) Shri. Nilesh Dhaigodkar (Mobile: 9607447316).
2. The Dy. Superintendent of Police, Canacona Taluka, Shri Kiran J. Poduval, (Mob:7875756043)
3. The Health Officer, CHC Canacona Taluka, Dr. Jose Tavares (Mob:9011025067).
4. The Fire Station Officer, Department of Fire & Emergency Services, Canacona Taluka, Shri R. V. Pednekar, (Mobile:9890503272).
5. The Mamlatdar of Canacona Taluka, Shri Vimod Dalal, (Mob:9422664421).
6. The Inspector of Civil Supply Department, Canacona Taluka, Shri. Jeevan Manjrekar, (Mobile: 9881347873).
7. The Assistant Engineer, PWD Roads, Canacona Taluka, Shri Swapnil Gauns Dessai (Mob:9923366155).
8. The Assistant Engineer Electricity Dept Shri Sanjay Gaonkar Canacona Taluka (8380015361)
9. Dy. Director of Panchayats South Goa Margao.

***(Action by Dy. Collector & SDO, Canacona,)***

2. Sufficient number of teams comprising of Medical Officers, ASHA workers and ANM for conducting door to door screening/thermal screening of each and every person of entire household falling in Micro Containment Zone shall be deployed by the Health Officer, Canacona, Goa will be supervised by any Doctor appointed by the Health Officer, Canacona Goa. All of them should work under the strict direction of Health Officer, Community Health Centre, Canacona Goa. All the staff on duty shall be provided with personal protective equipment and other required device for screening/Thermal Scanning, etc. Gate/Door, knobs of each and every household will be properly sanitized. The data so collected may be recorded in register for further reference. The Teams and Health Officer, Community Health Centre, Canacona, Goa shall follow proper medical protocol. The Fire Station Officer, Canacona, Shri R. V. Pednekar, **(Mobile:9890503272)**, Department of Fire & Emergency Services shall assist the Health Officer, Community Health Centre, Canacona, Goa to carry out necessary sanitization of areas in the Micro Containment Zone.

***(Action by: Health Officer, Canacona/Fire Dept/CMC)***



3. To ensure health Check-up of sick persons of above area through mobile check-up vans & get a list prepared of person found sick marked with red ink so that further necessary action is taken. RT PCR will be done of all ILI cases in the zone and all positive cases (to be done during active surveillance) to be shifted to hospital for further management. All the close contacts of positive cases and SARI to be shifted to isolated wards. The Health Officer, Community Health Centre, Canacona,, Goa to ensure screening/testing of all the close contacts as per medical protocol and contact tracing of all persons who have come in contact with these persons.

Ambulance and other Para-medical staff shall be deployed by the Health Officer, Canacona, Goa.

*( Action by: Health Officer, Canacona )*

4. The entire areas of Micro Containment Zone will be fully sanitized by the Chief Officer of Canacona, Municipal Council, Canacona, with assistance of the Fire Station, Canacona. It shall be ensured by them that the staff deployed for complete sanitization of the locality is adequately provided with personal protective equipment viz. face masks, gloves, caps, sanitizers, shoes and also follow social distancing norms. No sweeping of the area shall be done and solid waste shall be picked/lifted properly to avoid dust. The Deputy Director of Panchayats, South Goa will be Nodal Officer for the same. He will send a daily report to the undersigned about area sanitized on that day by 8.00a.m. every day.

*( Action by: CMC/Fire Dept)*

5. Movement of public of the inhabitants of Micro Containment Zone shall be absolutely restricted and the entire Micro Containment Zone shall be sealed by deployment of adequate police force and setting up of required number of Nakas, etc.

Activities need to be followed in Micro Containment Zone :

- a) Strict perimeter control.
- b) Establishment Control.
- c) Movement of persons only for maintaining supply of goods and services and for medical emergencies.
- d) No unchecked influx of people and transport.
- e) Recording of details of people moving in and out of perimeter.

*( Action by SP(S) )*



6. The Shri Vimod Dalal (Mobile: 9422664421) is hereby appointed as Duty Magistrate for the Micro Containment Zone for maintaining law and order round the clock;

*( Action by: Duty Magistrate, Canacona )*

7. Necessary barricading of the Micro Containment Zone shall be done by the Executive Engineer PWD (Building), Canacona in consultation with the Superintendent of Police, South Goa.

*( Action by: SP(S)/PWD )*

8. Sufficient stock of personal protective equipment/devices and required medicines shall be kept at the Control Room by the Health Officer, Canacona, Goa.

*( Action by: Health Officer, Canacona )*

9. South Goa District Hospital and Sub District Hospital, South Goa are declared as Containment/Isolation/COVID Hospital. The Health Officer, Community Health Centre, Canacona, Goa shall ensure that all required health-care/medical facilities are in placed to meet any emergency.

*( Action by: Health Officer, Canacona /Nodal Officer, COVID Hospital, Margao )*

10. Demand of essential goods/commodities such as raw/dry ration/ milk/ grocery/ medicine/ vegetables shall be worked out and lists shall be prepared by Jeevan Manjrekar, Inspector of Civil Supply Department, Canacona (Mobile: 9881347873) in association with There shall be separate packets of vegetable, ration/grocery items, milk, etc and delivery of the same would be ensured at the door step. The delivery personnel would wear personal protective equipment and drop the packets at the door itself. He will not go inside of any house or make physical contact with any person; Accountability of the essential goods/items received and distributed to the households shall be maintained by the above officers on daily basis for which they may deploy adequate staff from their own office.

*( Action by Civil Supply Inspector/CMC )*

11. Regular power supply in the Micro Containment Zone shall be ensured by Sanjay Gaonkar (8380015361) Asst. Engineer, Electricity Dept, Canacona, Goa.

*( Action by Elect Dept )*



12. Regular safe drinking water supply shall be ensured by the Health Officer, Canacona, Goa and the Water Department, PWD, Canacona, Goa.

*(Action by: Health Officer, Canacona /PWD)*

13. Further intensive surveillance mechanism as outlined in the Standard Operating Protocol (SOP) issued by MoHFW is to be established within the Micro Containment Zone.

*(Action by: SP(S)/Health Officer/SDM, Canacona)*

14. In the Micro Containment Zone, the following activities shall be undertaken by the local authorities:

- a) Contact Tracing.
- b) Home or Institutional Quarantining of individuals based on risk assessment by medical officers. This risk assessment will be based on symptoms, contact with confirmed cases, and travel history.
- c) Testing of all cases with Severe Acute Respiratory Infection (SARI), Influenza Like Illness (ILI) and other symptoms specified by MoHFW.
- d) House to house surveillance by special teams constituted for this purpose.
- e) Clinical management of all cases as per protocol.
- f) Counseling and educating people and establishing effective communication strategies.

*( Action by Health Officer, Canacona /CMC/Mamlatdar)*

15. **Protection of the Frontline workers:** All the frontline workers shall be provided with all the equipment's for personal protection like PPE, N95 face mask, triple layered masks, gloves, hand sanitizer, liquid soap. They shall be provided with proper safety instructions to be adopted while on duty and after proceeding home to maintain all precautionary measures.

Any violation shall invite criminal proceedings under the relevant provisions of the Disaster Management Act, 2005 and the Indian Penal Code, 1860.

The Sub-Divisional Magistrate, Canacona shall be overall-in-charge of the Micro Containment Zone and to over-see all the arrangements.

All the Officers/officials on duty shall perform/discharge their duties efficiently and any laxity on the part of any Officer/official will attract strict action under the provisions of Disaster Management Act, 2005.

Given under my hand and seal of this office this 4<sup>th</sup> day of August, 2021.



*Ruchika Katyal*  
4/8/2021  
(Ruchika Katyal, IAS)  
District Magistrate  
South Goa, Margao.

To,  
The Director,  
Government Printing Press, Panaji-Goa, with a request to give cause Publication  
in Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:

1. The Superintendent of Police, South Goa District/North Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Ponda/Dharbandora/Canacona/Quepem/  
Mormugao/Salcete/Sanguem.
4. The Sub-Divisional Police Officer Ponda/Margao/Vasco/Canacona.
5. The Mamlatdar & Executive Magistrate of Salcete, Margao/Mormugao/  
Canacona/Sanguem/Dharbandora/Ponda, Quepem.
6. The Police Inspectors/P.S.I. The P.I./PSI, Margao Town/ Maina Curtorim/  
Verna/Colva/Harbour/Vasco/Canacona/Sanguem/Cuncolim/Canacona/  
Collem/Mormugao/Curchorem/Ponda Police Station. They are directed to  
affix a copy of this Order on the notice board of their office and enforce  
**the same strictly.**
7. The Director of Information and Publicity, Panaji with a request to give  
wide publicity through all local dailies.
8. The Director of Doordarshan, Panaji, with a request to broadcast the order
9. The Station Director, All India Radio, Panaji for giving wide publicity.
10. The Commissioner of Excise, Panaji-Goa.
11. The Under Secretary (Home), Govt. of Goa, Home Department  
(General), Secretariat, Porvorim.

**Copy for information to:**

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.
4. The Addl. Secretary (Home), Government of Goa, Home Department  
(General), Secretariat, Porvorim.
5. The Director General of Police, Goa, Panaji-Goa.
6. The Sr. Supdt. of Post Offices Goa Division Panaji Goa
7. The Post Master General, Goa Region Panaji Goa.